


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Committee for E-Sewa Kendra.	Sh. Ajay Singh Shekhawat, Addl. District Judge (Central)	Chairman
	Sh. Visvesh, MM (NI-Act) (Central)	Member
	Sh. Ompal Shokeen, MM (NI-Act) (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


25.4.23.

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

No. 32169-199 /F.1(3)/Gaz/23

Dated 25 APR 2023

Sub:- Committee For E-Sewa Kendra.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. The Officer In-Charge, Facilitation Center, Tis Hazari Court, Delhi, to pursue the matter with the said committee.
4. The Officers concerned.
5. The AO(J)/Branch In-charge, Admn, I,II & III, Accounts Branch, Computer Branch, General Branch, Facilitation Centre, Filing Section, Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi